

Food Safety and Standards Authority of India
(A Statutory Authority established under Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated: 01st June 2026

Subject: Nominations from members under the consumer category of the Central Advisory Committee of FSSAI – reg.

As per the Food Safety and Standards Act, 2006, the Food Authority constitutes the Central Advisory Committee for close cooperation between the Food Authority and the enforcement agencies/organisations operating the field of food. The CAC advises the Food Authority on various matters, including prioritisation of work, identifying potential risks, pooling of knowledge etc. It generally meets 3-4 times in a year.

2. The Committee requires two members with relevant expertise from the **Consumers category**, appointed for period of three years from the date of their appointment.

3. These members are also eligible for re- appointment for a further period of three years. The tenure of the present private member of CAC has expired on 26th July, 2025. It is therefore, proposed to appoint new members from the above mentioned categories. Accordingly, nominations of suitable candidates for appointment as members of the Central Advisory Committee from the above mentioned categories are invited from organizations engaged in the areas mentioned above.

4. The nomination(s) should contain the details of qualifications, experience, competence, and services rendered in the respective field of interest of the recommended candidate in the format **at Annexure I**. In addition, detailed resumes of the nominee may also be provided. The nominations may be forwarded to Mr. Amit Jha Technical officer (Regulatory Compliance), Email: amitjha.2021@fssai.gov.in & enforcement1@fssai.gov.in latest by **20th June 2026 (Saturday)**.

5. It is also requested that the contents of this communication may be disseminated to other organizations for wider publicity.

Digitally signed by
Sweety Behera
Date: 01-06-2026
11:38:49

(स्वीटी बेहेरा)
निदेशक (नियामक अनुपालन प्रभाग)

Annexure I

Format for Brief biodata of Candidate

1. Name:
2. Designation:
3. Present Address:
 - a. Office
 - b. Residence
4. Contact Details:
 - a. Mobile/Telephone
 - b. Email:
5. Date of Birth:
6. Academic qualifications:
7. Professional Experience:
8. Details of professional positions/ service rendered
(in chronological order):
9. Experience in relevant field (**Consumers**) against which nomination is being made:
10. Significant achievements/awards:
11. Other relevant information:
12. How many times applied for CAC member: -
13. Have you Selected for CAC members in past, if Yes
Provide details: -